

(83)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD
OA.1002/92.

Date of order: 30-10-1996.

Between:-

Shaik Darvesh Saheb

...

Applicant.

And

1. Union of India, reptd, y its
Secretary to Government,
Ministry of Personnel, Public Grievances
and Pensions (Dept of Personnel &
Training) New Delhi.
2. General Government, Reptd. by its
Secretary, Ministry of Home Affairs,
New Delhi.

...

Respondents.

Counsel for the Applicant: Mr. M.R. Choudary,

Counsel for the Respondents: Mr. N. Devaraj, Sr. CGSC.

CORAM:

HON'BLE MR. JUSTICE M.G. CHIGARI, VICE CHAIRMAN

HON'BLE SHRI H. RAJENDRA PRD, MEMBER (AA)

Hon'ble Tribunal made the following order:-

None present for the applt. O.A. dismissed.
No order as to costs. Interim order in stands vacated.

[Signature]
6/11/96
Y REGISTRAR (JUDL)

094,001,000,000

Copy 100-

1. Secretary to Government, Ministry of
Internal Affairs, Government of India,
Department of Public Relations,
Union of India, New Delhi.
2. Joint Secretary, Ministry of
Home Affairs, Government of India, New Delhi.
3. One copy to Mr. A. K. Chatterjee, Secretary,
Department of Public Relations, Union of India,
New Delhi.
4. One copy to Mr. A. K. Chatterjee, Secretary,
Department of Public Relations, Union of India,
New Delhi.
5. One copy to Mr. A. K. Chatterjee, Secretary,
Department of Public Relations, Union of India,
New Delhi.

100-

(84)
O.A. No. 1002/92.

Copy to:-

1. Secretary to Government, Ministry of Personnel, Public Grievances & Pensions, Department of Personnel & Training, Union of India, New Delhi.
2. ~~Genl Secy~~ Secretary, Ministry of Home Affairs, Govt. of India, New Delhi.
3. One copy to Mr. M.R.K. Choudary, Advocate, ~~KxGxKxRxx~~ 6-3-600/A/5/Errumanzil, Hyd-500 482.
4. One copy to Mr. N.R. Devaraj, Sr. CGSC, CAT, Hyd.
5. One spare copy.

kku.

8/11/96

I COURT

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

Dated: 30-10-1996

ORDER / JUDGMENT

M.A./R.A./O.A. No. 1002/92

in

O.A.No.

T.A.No.

(w.p.)

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

